

STATISTICAL DATA SHOWING THE PENDENCY, INSTITUTION & DISPOSAL OF COMMERCIAL SUITS IN THE COMMERCIAL COURTS OF THE STATE OF ODISHA FOR THE MONTH OF DECEMBER, 2018

[See Section 17 of the Commercial Courts, Commercial Division & Commercial Appellate Division of High Courts Act, 2015]

| Sl. No. | Name of the Court | No of cases pending (on the 1st day of month of December, 2018) | No. of new cases instituted (during the month as per column 3) | Total cases pending in the court (on the last day of the month as per column 3) | No. of cases disposed (during the month as per column 3) | Average no. of days taken to decide the case | Remarks |
|---------|-------------------|---|--|---|--|--|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Bhubaneswar | 27 | 0 | 27 | 0 | - | |
| 2. | Berhampur | 19 | 0 | 19 | 0 | - | |
| 3. | Sambalpur | - | - | - | - | - | Report not received due to cease work |
| | Total | 46 | 0 | 46 | 0 | - | |